

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA 414 of 2014 in Appeal No. 194 of 2014, Appeal No. 192 of 2014 & IA 415 of 2014, Appeal No. 189 of 2014 & IAs 416, 417 & 418 of 2014, Appeal No. 188 of 2014 & IAs 438, 439 & 440 of 2014, Appeal No. 190 of 2014 & IAs 435, 436 & 437 of 2014, Appeal No. 191 of 2014 and Appeal No. 195 of 2014

Dated : 11th December, 2014

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

IA-414 of 2014 in Appeal No. 194 of 2014

M/s Suraj Fabrics Industries Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Appeal No. 192 of 2014 & IA 415 of 2014

M/s SPS Steel Rolling Mills Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Appeal No. 189 of 2014 & IA 416 of 2014, IA 417 of 2014, IA 418 of 2014

M/s Asian Concretes and Cement Pvt. Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Appeal No. 188 of 2014 & IA 438 of 2014, IA 439 of 2014, IA 440 of 2014

M/s Hi-Tech Industries ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Appeal No. 190 of 2014 & IA 435 of 2014, IA 436 of 2014, IA 437 of 2014

M/s Parvati Steel & Alloys ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Appeal No. 191 of 2014

M/s Akron India Pvt. Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Contd....2.....

Appeal No. 195 of 2014

M/s Him Chemicals Ltd.

... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Abhishek

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Mandakini Ghosh for R-2

Mr. Rinku Gautam Rep for
HPERC (R-1)

Ms. Meghana Aggarwal for R-1
(In Appeal No. 188 of 2014)

ORDER

**In IA 414 of 2014 in Appeal No. 194 of 2014 and
IA 415 of 2014 in Appeal No. 192 of 2014**

We have heard the learned counsel for the Appellant in IA 414 of 2014
in Appeal No. 194 of 2014 and IA 415 of 2014 in Appeal No. 192 of 2014.

Order is Reserved.

**In IA-417 of 2014 in Appeal No.189 of 2014
IAs-438 & 440 of 2014 in Appeal No.188 of 2014
IAs-435 & 437 of 2014 in Appeal No. 190 of 2014**

For amendment of ground of Appeal and filing of additional
documents, the Respondent No.2 is directed to file the reply by 31.12.2014
after serving copy on the other side.

Post the matter for final hearing on **20th January, 2015.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

vt/jps